### GOVERNMENT OF INDIA MINISTRY OF POWER

## LOK SABHA UNSTARRED QUESTION NO.4706 ANSWERED ON 21.08.2025

#### **CAPACITY OF BATTERY BASED ENERGY STORAGE SYSTEM**

4706. SHRI RAJA A:

Will the Minister of POWER be pleased to state:

- (a) the present installed capacity of battery-based energy storage systems in the country along with the details of major projects in this regard;
- (b) the extent to which indigenous technology is being used in these Battery Energy Storage Systems (BESSs);
- (c) the details of the efforts made by the Government to encourage BESSs across the States including the incentives and subsidies offered to such projects; and
- (d) whether the Central Electricity Authority (CEA) has issued any draft regulations for the safety requirements of BESSs and if so, the details thereof?

#### ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a): The present installed capacity of Battery Energy Storage Systems (BESS) projects (more than 1 MWh capacity) in the country is 204.5 MW (505.6 MWh). The details are at Annexure.
- (b): Major components of BESS like Cells and Battery Management System are currently based on imported technology.

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- (c): For encouraging BESS across the States, the Government has, interalia, undertaken the following measures:
  - i. Inclusion of Energy Storage System (ESS) in harmonized master list of infrastructure.
  - (ii) Incorporating ESS as an element of procurement planning
  - (iii) Issuing standard bidding guidelines for procurement and utilization of BESS as part of Generation, Transmission, Distribution or Ancillary Services.
  - (iv) Waiver of Inter-State Transmission (ISTS) charges for 12 years for co-located BESS projects to be commissioned by June 2028. For non-co-located BESS, 100% waiver for projects which are commissioned by June 2025, and thereafter graded reduction in waiver at the rate of 25% annually.
  - (v) Implementation of Viability Gap Funding (VGF) schemes for the development of about 43.2 GWh of BESS capacity in the country.
- (d): CEA has issued draft Central Electricity Authority (Measures relating to Safety and Electric Supply) (First Amendment) Regulations, 2025 on 19.06.2025 for stakeholders' comments, which covers safety requirements for BESS.

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# ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4706 ANSWERED IN THE LOK SABHA ON 21.08.2025

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# Details of Battery Energy Storage Systems (more than 1 MWh capacity) in the country

SI. No.	Name and Address of the Project	State	Capacity	
			MW	MWh
1.	10MW/10MWh BESS project at Tata Power-DDL sub-station in Rohini, Delhi	Delhi	10	10
2.	20MW solar power project integrated with an 16MW/8MWh BESS at Dollygunj and AttamPahad in South Andaman	Andaman & Nicobar	16	8
3.	Modhera Sun Temple Solar with BESS	Gujarat	6	19.2
4.	1.7 MW Solar PV Power Plant with 0.5 MW/ 1.4 MWh BESS (at Kavaratti) in Lakshadweep	Lakshadweep	0.5	1.4
5.	BESS project at Rajnandgaon, Chhattisgarh - 100 MW(AC) Solar PV Project with 40 MW/120 MWh Battery Energy Storage System	Chhattisgarh	40	120
6.	GSECL Gujarat Solar plus Storage Hybrid - 35MW Solar PV with 57 MWh BESS at Kutch Lignite Thermal Power Station (KLTPS)	Gujarat	12	57
7.	SECI 1200 MW Renewable With 75 MW/150 MWh BESS	Karnataka	75	150
8.	SECI RTC 400 MW Renewable with 25MW/100MWh BESS	Rajasthan	25	100
9.	20 MW/ 40 MWh BESS in Delhi under Tariff-Based Competitive Bidding	Delhi	20	40

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